

(ग) जी नहीं।

(घ) प्रश्न ही नहीं उठता।

वाराणसी, उत्तर प्रदेश में लोगों का घास तथा पेड़ों के पत्ते खाकर जीवित रहने का समाचार

3764. श्री बन्धुलाल चन्द्रबाबुकर:

क्या कृषि मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार का ध्यान 21 जुलाई के 'हिन्दुस्तान' में छपे इस समाचार की ओर दिलाया गया है कि वाराणसी जिले की तीन तहसीलों (चकिया, चन्दोली, नौगढ़) में लोग अकाल और सूखा के कारण घास और पेड़ों के पत्ते खा कर गुजारा कर रहे हैं ;

(ख) यदि हां, तो क्या सरकार ने उन की सहायता के लिए तत्काल कदम उठाये हैं, और

(ग) यदि हां, तो किस प्रकार के ?

कृषि मंत्रालय में राज्य मंत्री श्री अण्णा-साहेब पी० सिंदे) : (क) राज्य सरकार के अनुसार लगाए आरोप निराधार और ठीक नहीं हैं।

(ख) और (ग) सूखे की स्थिति से प्रभावित क्षेत्रों को खाद्यान्न सप्लाई करने के लिये पर्याप्त तथा सामयिक प्रबन्ध किए गए हैं। राशन कार्ड प्रणाली के अधीन वितरण करने के अलावा मुफ्त राहत के अधीन भी खाद्यान्न सप्लाई किये गये हैं। स्टैंडट कार्यों पर लगे अमीहीन मजदूरों और एक एकड़ से कम वाले कृषककारों को उपयुक्त मात्रा में मोटे अनाज भी दिए जा रहे हैं।

Representation submitted by the Welfare Association of DDA (MIG) Flats in Rajouri Garden, New Delhi

3765. SHRIMATI SHAKUNTALA NAYAR: Will the Minister of WORKS AND HOUSING be pleased to state:

(a) whether the Welfare Association of DDA (MIG) flats in Rajouri Garden, New Delhi have submitted any representation to DDA/Government and if so, the points raised in their representation;

(b) whether the material used in the construction and flooring of flats is inferior to that of the material used in Sample Flat which is shown to public for publicity; and

(c) whether the Welfare Association has demanded that the Government should conduct an enquiry by independent technical persons from outside Delhi and fix responsibility with regard to the quality of material and fittings used in the flats and consequently for reduction of prices of the flats, if so, the action taken by the Government thereon?

THE MINISTER OF STATE IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS AND IN THE MINISTRY OF WORKS AND HOUSING (SHRI OM MEHTA): (a) Yes. The representation has alleged poor work-manship and use of sub-standard material in the construction of the flats. In view of this it has suggested reduction of the price of these flats.

(b) No.

(c) A suggestion has been received to appoint an impartial agency to go into the price question. The Association deposited Rs. 25 on the 23rd June, 1973 for testing of samples of plaster at the National Test House, Calcutta. The Delhi Development Authority had fixed the 10th July, 1973 as the date for collection of samples in the presence of the representatives of the Association. The representatives did not, however, turn

up on that day. The Association was requested again on the 11th July, 1973 to intimate the convenient time and date for taking the samples.

Impact of Family Planning Campaign on Community-wise Growth of Population

3766 SHRI SHANKERRAO SAVANT: Will the Minister of HEALTH AND FAMILY PLANNING be pleased to state:

(a) what is the population in India of the Hindus (including Buddhists and Jains) Muslims, Christians, Sikhs and Parsees according to the Census of 1951, 1961 and 1971;

(b) what is the rate of growth of the population of each of these communities; and

(c) how has the campaign of family planning affected each of these communities?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY PLANNING (SHRI A K KISKU) (a) and (b) The required information is given in the statement laid on the Table of the House [Placed in Library. See No LT-5445, 73]

(c) A statement showing the available information on the acceptance of sterilization and IOD, insertions by various communities since 1968-69 is given in the statement laid on the Table of the House [Placed in Library. See No LT-5445/73]. This reveals that the Family Planning Programme is being accepted by all the communities.

Continuation of Central Help for Scarcity Works till Harvest Time to Maharashtra

3767. SHRI SHANKERRAO SAVANT: Will the Minister of AGRICULTURE be pleased to state:

(a) whether the Government of Maharashtra has represented that Central help for scarcity works in that State should be continued till the harvesting of the Kharif crop;

(b) if so, the reaction of the Central Government to the representation; and

(c) the amount involved in this extended help?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ANNASAHEB P. SHINDE):

(a) State Government has requested Government of India to depute a Central team for assessing the need for giving Central assistance to Maharashtra in the current year for continuing the relief works so long as it is necessary.

(b) and (c). A Central Team will be visiting Maharashtra to make recommendations for Central assistance to the State Government during the current year.

Allotment of DDA Flats/Plots

3768 SHRI NARENDRA SINGH BISHT:
SHRI SHASHI BHUSHAN:

Will the Minister of WORKS AND HOUSING be pleased to refer to the reply given to Unstarred Question No. 9278 on the 7th May, 1973 and state:

(a) the steps taken to remove the discrimination, as stated in part (a) of the question noted above;

(b) the time by which the persons in possession of less than 75 yards space in a joint house built on 200 sq. yards would be made eligible for allotment of D.D.A. flats; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS AND IN THE MINISTRY OF WORKS AND HOUSING: